

NOTICE

Please take notice that there will be no sitting in the District & Sessions Court, Thalassery on the AN of **23-08-2014 and 25-08-2014**.

Bail Applications and other emergent matters will be heard by the Addl. District & Sessions Judge-I/ Addl. MACT, Thalassery who is in the charge of the District and Sessions Judge.

Sd/-  
DISTRICT JUDGE.

Sessions Court, Thalassery,

Dated: 23-08-2014.

To

- 1) The Bench Clerk (Sessions), District Court, Thalassery.
- 2) The Bench Clerk (Civil), District Court, Thalassery.
- 3) The Bench Clerk, Addl. District Court, Thalassery.
- 4) The Public Prosecutor, Thalassery.
- 5) The Bar Association, Thalassery.
- 6) The Advocates Clerks' Association, Thalassery.
- 7) The Notice Board, District Court.

*8) The Secours Room [For website upload]*

(By order)

  
SHERISTADAR.

